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Title: Election of two Members from Lok Sabha to the Indian Nursing Council.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): Madam, I beg to move:

"That in pursuance of clause (o) of sub-section (1) of section 3 of the Indian Nursing Council Act, 1947, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to be members of the Indian Nursing Council, New Delhi subject to the other provisions of the Act."

HON. SPEAKER: The question is:

"That in pursuance of clause (o) of sub-section (1) of section 3 of the Indian Nursing Council Act, 1947, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to be members of the Indian Nursing Council, New Delhi subject to the other provisions of the Act."

*The motion was adopted.*